

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Application No.256 of 2016**

Applicant(s)

Respondent(s)

Voice of Nature  
Rep. by its President  
R. Gokulraj  
Thiruvallur

1. The Government of Tamil Nadu  
rep. by its Principal Secretary  
Dept. Of Environment & Forest  
Chennai
2. The Tamil Nadu Pollution Control  
Board, rep. by its Chairman  
Chennai
3. The District Environmental  
Engineer, The Tamil Nadu Pollution  
Control Board, Thiruvallur
4. The Tamil Nadu Small Industries  
Development Corpn, rep. by its  
Branch Manager, Thiruvallur
5. The District Collector, Thiruvallur

Legal Practitioners for Applicant(s)

Mr. R. Gokul Raj

Legal Practitioners for Respondents

M/s. E.Manoharan for R1 & R5  
Mr.S.Azhagam Perumal for R2 & R3  
M/s.Abdul Saleem, S.Saravanan  
& Vidhyalakshmi for R4

Note of the Registry	Orders of the Tribunal
Item No.24	<p>Date: 14<sup>th</sup> November, 2017</p> <p>Applicant who appears in person is absent. No rejoinder has been filed.</p> <p>List the matter on 15.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>